

***Statement***

*State-wise funds sanctioned to various system integrators for the implementation of off-grid SPV power, plants and systems during 2010-11, 2011-12 and 2012-13 are given below*

State/UT	Funds sanctioned during 2010-11, 2011-12 and 2012-13 (Rs. in lakhs)
Andhra Pradesh	4338.25
Delhi	1784.60
Gujarat	1220.20
Haryana	3709.85
Karnataka	7698.27
Kerala	304.08
Madhya Pradesh	51.27
Maharashtra	3179.83
Tamil Nadu	3176.33
Uttarakhand	133.41
Uttar Pradesh	406.17
West Bengal	4476.87
GRAND TOTAL:	30479.13

**Promotion of clean energy**

711. SHRI BAISHNAB PARIDA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is proposed to promote world's funding mechanism to promote clean energy in the country;
- (b) if so, the details thereof;
- (c) whether it is also proposed to launch a knowledge-exchange facility across the world, to enable exchange of knowledge and experience in clean energy; and

- (d) if so, the details thereof?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) No, Sir.

- (b) Does not arise.

- (c) No, Sir.

- (d) Does not arise.

**Financial incentives to wind energy sector**

712. DR. T.N. SEEMA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government agrees that wind energy sector has been undergoing some critical issues after key financial incentives were withdrawn from the sector;

- (b) if so, the details thereof;

- (c) whether Government has chalked out a long-term policy vision and implementation mission, alignment of national renewable energy deployment targets as per recommendations of National Action Plan on Climate Change;

- (d) if so, the details thereof, if not, the reasons therefor;

- (e) whether Government has taken any concrete steps for enforcement of Renewable Purchase Obligation (RPO) targets and finalization of a strong off-shore wind energy policy; and

- (f) if so, the details thereof?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) Yes, Sir. After withdrawal of Accelerated Depreciation (AD) and Generation Based Incentive (GBI) w.e.f. 01.04.2012, the wind power installation in the country has shown a decline.

(c) and (d) In the approved Twelfth Plan document, Planning Commission has suggested creation of a Wind Mission so that all the related issues for speedy exploitation of wind potential of the country can be addressed.

The National Action Plan on Climate Change (NAPCC) suggests, that, from 2009-10 the national renewables standard may be set at 5 per cent of total purchase of grid electricity, which should increase by 1 per cent each year for the next